

RECONSTRUCTION OF QUARTERS ON PANCHKUN ROAD

*590. SHRI S. C. DEB: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the type and number of quarters proposed to be constructed at the site of Panchkun Road Class IV quarters on Panchkun Road, New Delhi which are at present being demolished;

(b) whether there is a proposal to construct two roomed quarters for Class IV employees at this site; and

(c) by when the new quarters at this site will be completed and allotted?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): (a) In the first phase about six hundred quarters of Type I for Class IV employees.

(c) It will take about 2 to 2½ years to complete the construction of these quarters and allotments will be made thereafter.

SHRI S. C. DEB: May I know, Sir, what are the categories that will be allotted there, i.e., whether datties or peons or both or whether some other category?

SHRI JAGANNATH RAO: Class IV employees will be allotted quarters there.

SHRI S. C. DEB: There are two kinds of Class IV employees, one is dattiv and the other is peon. May I know whether both the categories will be allotted or only one category?

SHRI JAGANNATH RAO: All categories falling within Class IV will be allotted quarters.

SHRI A. C. GILBERT: May I know, Sir, whether the quarters will be allotted to the same Class IV employees who were residing there or will they be allotted to other men in Class IV category?

SHRI MEHR CHAND KHANNA: There are about 1,200 quarters there which are occupied by Class IV employees. We have given them a commitment that after these quarters have been constructed, if they want to come back and occupy these quarters, they will be allowed to do so. We want to develop this area in two phases, 600 at one time and 600 in another phase.

SHRI S. C. DEB: May I know, Sir, whether all amenities, including electricity, will be provided?

SHRI MEHR CHAND KHANNA: Yes, Sir. The unfortunate position has been that these quarters are very old. They have been there since a very long time. It required about Rs. 20 to Rs. 25 lakhs to repair them and they have been assisting attempts to vacate these quarters. So, they were given the option to go to Ramakrishnapuram. After they have gone and the quarters have been reconstructed all the normal amenities and facilities will be provided.

RESTRICTION ON EXPORT OF 'BLEEDING MADRAS'

*591. SHRI M. RUTHNASWAMY: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the recent order of the Joint Chief Controller of Imports and Exports, fixing an annual quota of 4 million yards of "Bleeding Madras" cloth for export is consistent with the general policy of Government to earn as much foreign exchange as possible;

(b) whether this restriction was laid after consultation with established representatives of the trade; and